

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.)..... of 2015
CRLMP No(s). 21369-21371/2013

(Arising out of impugned final judgment and order dated 09/07/2013
in CPA No. 193/2012,09/07/2013 in CPJA No. 274/2012,09/07/2013 in
RC No. 1/2012 passed by the High Court Of Judicature at Allahabad)

VINOD KUMAR

Petitioner(s)

VERSUS

STATE OF U.P. & ORS. ETC.

Respondent(s)

(With appln. For permission to file SLP)

Date: 28/01/2015 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s) Mr. Kaushal Yadav,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Permission to file the special leave petition is granted.

Leave granted.

(MAHABIR SINGH)
COURT MASTER

(VEENA KHERA)
COURT MASTER